

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-503**  
IB-657/ND/2021

**IN THE MATTER OF:**

Manish Aneja & Ors.

....Applicant

**Vs.**

Revital Reality Pvt. Ltd.

.....Respondent

**SECTION**

U/s 7 IBC

**Order delivered on 07.04.2022**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI HEMANT KUMAR SARANGI,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Piyush Singh, Adv. Aditi Sinha  
For the Respondent : Ishan Dewan and Lokesh Malik Adv's

**ORDER**

Heard, the Ld. Counsel appears for the Petitioner. List the matter on **08.04.2022** for the arguments of the Respondent.

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (T)**

Sd/-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**

Khushboo